

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH PHYSICAL HEARING

PRESENT: **JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT**
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : S Ravindhra Reddy & 6 Ors
Vs
Silver Line Retreat Hotels Pvt Ltd & 12 Ors

MAIN PETITION NUMBER : CP(CA)/3(CHE)/2023
(IA/MA) APPLICATION NUMBERS
IA(CA)/184(CHE)/2023; IA(CA)/119(CHE)/2023

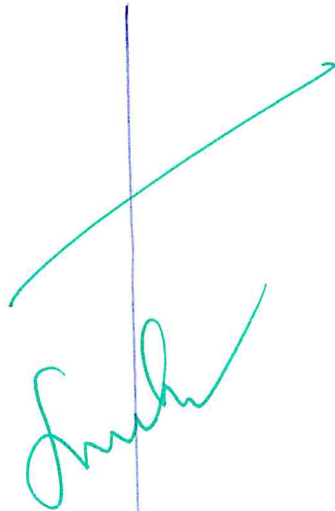
PAWAN JHAKH

JERIN ASHER SOJAN for Petition



Ganesh Kumar
+
Ajay Kumar

for respondents

6. CP(CA)/3(CHE)/2023

IA(CA)/184(CHE)/2023, IA(CA)/119(CHE)/2023

COMMON ORDER

Ld. Counsels Mr. Pawan Jhabakh and Mr. Jerin Asher Sojan appeared for the Petitioner.

2. Ld. PCS Mr. Gaurav Kumar & Ms. Alpha Jain appeared for the Respondents.

3. At request of both the counsels, list the matter on **14.06.2024 for Physical Hearing.**

Sd/-
[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT

Sd/-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL

vs